28 SEPTEMBER 1955

the State Bank in expanding its activities and providing banking facilities to rural areas as also in the matter of rural finance. That would be the main function. So that Co-ordination would come indirectly at least, if not directly.

Shri Matthen: May I know if the hon. Minister and the Government will appoint a practical banker as the head of this department and not an arm-chair banker as they used to?

Shri A. C. Guha: It is a suggestion for action.

Mr. Speaker: In a sense, it is.

Chromite Ore Reserves

*2276. Shri R. N. S. Doot Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that the Orissa Chamber of Commerce have estimated the Chromite Ore Reserves of the country at 200 million tons; and

(b) if so, the action proposed to be taken by Government in this connection ?

The Deputy Minister of Education (Dr. K. L. Shrimali) (a) Yes, Sir.

(b) The matter is under investigation.

Shri R. N. S. Deo: May I know what action has been taken on the recommendation of the First Five Year Plan to have mapping and drilling the other areas for estimating the chromite ore reserves ?

Dr. K. L. Shrimali: Investigations could not be carried on under the First Five Year Plan. But. provision has been made in the Second Five Year Plan and top priority will be given to survey.

Shri R. N. S. Deo : May I know whether it is a fact that only 800 acres out of an estimated area of 1000 square miles have so far been surveyed by the N.S.S.R. Ministy?

Dr. K. L. Shrimali : I could not exactly say how far that information is correct. But the estimates which were given to us by the Orissa Chamber of Commerce seem to be 200 million tons where as our estimates was only 1.3 million tons. From the information that is available at the present moment, there does not seem to be any justification to believe that they are of the measure of 200 million tons.

Shri R. N. S. Deo : The hon. Minister just now said that the N.R.S.R. Ministry's estimate is 1.3 millior tons while the day before vesterday the Commerce and Industry Ministry replied to the supplementary saving that it was 1.5 million tons and the First Five Year Plan has given the figure as 6,02.000 tons. May I know which is the correct figure ? Dr. K. L. Shrimali : The figure which has been given by me, viz., 1'3 million tons is correct according to my information.

Baroda Kala Bhawan Technical Institute

*2278. Shri R. N. Singh : Will the Minister of Education be pleased to state:

(a) whether Government recognize Diplomas of Architecture awarded by the Board Kala Bhawan Technical Institute;

(b) if so, since what time; and

(c) the number of diploma holders of the above Institute who have been employed by Government ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) to (c). A statement is laid on the Table of the House. [See Appendix XI. annexure No. 38.]

श्री आर॰ एन॰ सिंह : क्या मैं माननीय मंत्री से जान सकता हूं कि होम मिनिस्ट्री ने ग्राकिटेक्चर डिप्लोमाज डिग्रीज में केवल ए॰ ग्राई॰ ग्राई॰ ए॰ ग्रौर ग्रार॰ ग्राई॰ बी॰ ए॰ डिप्लोमाज को ही रेकमेंड किया है ग्रौर क्या यह सही नहीं है कि एजयूकेशन मिनिस्ट्री को ही ग्राकिटेक्चर इत्यादि म डिप्लोमा ग्रौर डिग्री रिकगनाइज करने का ग्राधिकार है ?

Dr. M. M. Das : So far as qualifications in professional and technical matters are concerned, it is the Education Ministry that deals with this particular matter. I do not know whether the Home Ministry has specified the qualifications. Before 1949 the different Ministries had their own specifications regarding these qualifications. After 1949, the Education Ministry has been given the responsibility of finding out what should be the qualifications for Government employment. Since 1953, the matter is being dealt with by an Assessment Board which has been set up in the Ministry of Education in association with the U.P. S.C. under the zegis of the All India Council of Technical Education.

भी मार॰ एन॰ सिंहः क्या मैं जान सकता हूं कि यनियन पबलिक सर्विस कामशन को मी मर्घिकार है कि वह डिप्लोमा या डिग्री को रेकगनाइज कर सर्के?

Dr. M. M. Das: The Union Public Service Commission is not responsible for determining what should be the qualifications. That responsibility has been given